

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP No. 117(ND)/2017

IN THE MATTER OF:

Sh. Anuj Aggarwal

.....Petitioner

v.

M/s. Crux Consultants Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241-242 of Companies Act, 2013

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Kishore M. Gajaria, Advocate

For the Respondent(s) : Mr. Anil K. Aggarwal & Mr. Md. Inteyay, Advocates

ORDER

Order reserved on the issue of interim relief.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017

Vineet